



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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| വാല്യം 10 Vol. X | തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday | 2021 ജനുവരി 19 19th January 2021 1196 മകരം 6 6th Makaram 1196 1942 പൗഷം 29 29th Pousha 1942 | നമ്പർ } No. } 3 |
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PART III Stores Purchase

Agriculture Development and Farmers' Welfare Department

ദർഘാസ് പരസ്യം

നമ്പർ ബി-589/2020. 2020 ഡിസംബർ 23.

അഞ്ചൽ ജില്ലാ കൃഷി ഫാമിന്റെ സമഗ്ര വികസനം പ്രോജക്ട് 2020-21 പ്രകാരം ഫാമിലെ വിവിധ വിളപരിപാലന ആവശ്യങ്ങൾക്കായി 400 ഘനമീറ്റർ ഉണങ്ങി പൊടിഞ്ഞ ചാണകം ലഭ്യമാക്കുന്നതിനായി മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

നിരതദ്രവ്യം—₹ 10,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 800 + ജി.എസ്.ടി.

ദർഘാസ് ഫോറം ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 11.30 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 12.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-1-2021, 2.30 മണി.

നിബന്ധനകൾ

- ടെണ്ടറിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ഒരു ക്യൂബിക് മീറ്റർ ചാണകം ഫാമിൽ എത്തിച്ചുതരുന്നതിന് ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തി 25 x 12 cm വലിപ്പമുള്ള കവരിനുള്ളിൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ നിശ്ചിത സമയത്തിനുമുമ്പായി അഞ്ചൽ ജില്ലാ കൃഷി ഫാം സൂപ്രണ്ടിന്റെ പേരിൽ ഫാം ഓഫീസിൽ നൽകേണ്ടതാണ്. ചാണകം സപ്ലൈ ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്ന് കവറിന് പുറത്ത് രേഖപ്പെടുത്തിയിരിക്കണം.
- ടെണ്ടറുകൾ നിശ്ചിത സമയത്തുതന്നെ അപ്പോൾ ഹാജരുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും ആയതിൽ ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തിയ വ്യക്തി/സ്ഥാപനത്തിന്റെ പേരിൽ ടെണ്ടർ താൽക്കാലികമായി സ്ഥിരപ്പെടുത്തുന്നതുമാണ്. ടിയാന്റേറ്റ് ഒഴികെയുള്ള വരുടെ നിരതദ്രവ്യം അപ്പോൾ തന്നെ മടക്കി നൽകുന്നതുമാണ്.
- വിതരണ വസ്തുവിന്റെ ഗുണനിലവാരം പരിശോധിച്ച് ബോധ്യപ്പെടുന്നതിനുള്ള പൂർണ്ണ അധികാരം ഫാം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

4. ഇതുമായി ബന്ധപ്പെട്ട് ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു സമ്മതപത്രം ഫാം സുപ്രണ്ടിന് രേഖാമൂലം എഴുതി നൽകേണ്ടതാണ്.
5. ടെണ്ടർ തീയതി പൊതു അവധിയാകുന്ന പക്ഷം തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് തന്നെ നടത്തുന്നതാണ്.
6. ഇതിനെപ്പറ്റിയുള്ള കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഫാം ഓഫീസിൽ നേരിട്ടോ ടെലിഫോണിലൂടെയോ അറിയാവുന്നതാണ്.
7. എല്ലാ സർക്കാർ ടെണ്ടറുകൾക്കുമുള്ള നിബന്ധനകളും ഇതിനും ബാധകമാണ്.

ജില്ലാ കൃഷിത്തോട്ടം, അഞ്ചൽ,
കോട്ടക്കൽ പി. ഒ.

(ഒപ്പ്)
സുപ്രണ്ട്.

ദർഘാസ് പരസ്യം

നമ്പർ സി-349/2020.

2020 ഡിസംബർ 7.

ചുങ്കത്തറ ജില്ലാ കൃഷിത്തോട്ടത്തിൽ 2020-21 വർഷത്തിൽ ഒരു കോടി ഫലവൃക്ഷതൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിന് ആവശ്യമായ 37500 എണ്ണം കരുത്തും ആരോഗ്യവും ഉള്ള ഗ്രാഫ്റ്റിങ്ങിന് സജ്ജമായ മാവുറുട്ട് സ്റ്റോക്കുകൾ ഫാമിൽ എത്തിച്ച് ഇറക്കിതരുവാൻ താൽപ്പര്യമുള്ള കൃഷിവകുപ്പ് അംഗീകൃത നേഴ്സറികൾ/സ്ഥാപനങ്ങൾ/വ്യക്തികളിൽ നിന്നും മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—₹ 4,83,750.

1. ടെണ്ടർ കവറിനുപുറത്ത് 2020-21 വർഷത്തിൽ മാവുറുട്ട് സ്റ്റോക്കുകൾ നൽകുന്നതിനുള്ള ടെണ്ടർ എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ടെണ്ടറിനോടൊപ്പം കൃഷി വകുപ്പ് അംഗീകരിച്ച സർട്ടിഫിക്കറ്റ് ഹാജരാക്കേണ്ടതാണ്.
2. ടെണ്ടറുകൾ 2021 ജനുവരി മാസം 27-ാം തീയതി രാവിലെ 11 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 11.30-ന് ഹാജരുള്ളവരുടെ സാന്നിധ്യത്തിൽ ടെണ്ടർ തുറക്കുന്നതും ഏറ്റവും കുറഞ്ഞ നിരക്ക് ടെണ്ടറിൽ രേഖപ്പെടുത്തിയ വിശ്വാസയോഗ്യമായ ടെണ്ടറുകൾ പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ/കൃഷി വകുപ്പ് ഡയറക്ടർ എന്നിവരുടെ അംഗീകാരത്തിന് വിധേയമായി സ്ഥിരപ്പെടുത്തുന്നതുമാണ്. സമയ പരിധിക്കുശേഷം ലഭിക്കുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.
3. ടെണ്ടർ ഫോമുകൾ 27-1-2021 പകൽ 10.30 മണിവരെ ഓഫീസിൽ നിന്നും വിൽപ്പന നടത്തുന്നതായിരിക്കും. ടെൻഡർ ഫോമിന്റെ വില ₹ 400+ജി.എസ്.ടി ആയിരിക്കും. (450 രൂപ മാത്രം) തപാലിൽ ടെൻഡർ ഫോമുകൾ ആവശ്യമുള്ളവർ ₹ 500 ഫാം സുപ്രണ്ടിന്റെ പേരിൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. തപാലിൽ ഉണ്ടാകുന്ന കാലതാമസത്തിന് ഈ ഓഫീസ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.
4. ടെണ്ടർ ഉറപ്പിക്കുന്നപക്ഷം ₹ 2,000 നിരതദ്രവ്യം പണമായി നൽകേണ്ടതും ₹ 200 മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക ഉടമ്പടി സമർപ്പിക്കേണ്ടതുമാണ്.

5. ടെണ്ടറിൽ തുകകൾ അക്ഷരത്തിലും അക്കത്തിലും രേഖപ്പെടുത്തേണ്ടതും ടെണ്ടർ നൽകുന്ന വ്യക്തിയുടെ വിലാസം, പിൻകോഡ്, ഫോൺ നമ്പർ, ആധാർ കോപ്പി എന്നിവ ഫാം ഓഫീസിൽ സമർപ്പിക്കേണ്ടതുമാണ്.
6. ടെണ്ടർ തുറക്കുന്ന ദിവസം അവധി ആകുന്ന പക്ഷം തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ഇതേ സ്ഥലത്തും സമയത്തും ടെണ്ടർ തുറക്കുന്നതാണ്.
7. ടെണ്ടറുകൾ നിരസിക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ കരാർ ഉറപ്പിച്ചതിന് മുൻപോ പിൻപോ ടെണ്ടറുകൾ നിരസിക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം ഫാം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്. സർക്കാർ ടെണ്ടറുകൾക്ക് ബാധകമായ എല്ലാ നിബന്ധനയും ഈ ടെണ്ടറിന് ബാധകമായിരിക്കും.
8. ടെണ്ടർ സമർപ്പിക്കുന്ന സമയത്ത് വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന തൈകളുടെ അഞ്ച് സാമ്പിളുകൾ ഗുണനിലവാര പരിശോധനയ്ക്കായി സമർപ്പിക്കേണ്ടതാണ്. ഇവയുടെ ഗുണനിലവാരം തൃപ്തികരമാണെന്ന് ഫാം സുപ്രണ്ടിന് ബോധ്യപ്പെടേണ്ടതുമാണ്. സാമ്പിളുകൾ തൈകളുടെ അതേ ഗുണനിലവാരം പിന്നീട് വിതരണം ചെയ്യുന്ന തൈകൾക്ക് നിർബന്ധമായും ഉണ്ടായിരിക്കേണ്ടതാണ്. അല്ലാത്തപക്ഷം തൈകൾ നിരസിക്കുകയും അതിനുള്ള കഷ്ടനഷ്ടങ്ങൾ കരാറുകാരൻ വഹിക്കേണ്ടതുമാണ്.
9. കരാറിന്റെ കാലാവധി 31-3-2021 വരെ മാത്രമായിരിക്കും.
10. തൈകൾ കയറ്റി യഥാസ്ഥാനങ്ങളിൽ എത്തിക്കുന്നതിനിടയിൽ അവയ്ക്ക് കേടുപാടും കുറവും സംഭവിച്ചാൽ ആയതിന് കരാറുകാരൻ ഉത്തരവാദിയായിരിക്കുന്നതാണ്.
11. കാലാകാലങ്ങളിൽ സർക്കാർ ഏർപ്പെടുത്തുന്ന ട്രഷറി നിയന്ത്രണങ്ങൾക്ക് വിധേയമായിട്ടായിരിക്കും ഫാമിൽ എത്തിച്ചുതരുന്ന തൈകളുടെ വില കരാറുകാരന്റെ ബാങ്ക് അക്കൗണ്ടിലേക്ക് നിക്ഷേപിക്കുന്നത്.

ജില്ലാ കൃഷിത്തോട്ടം,
ചുങ്കത്തറ, മലപ്പുറം.

(ഒപ്പ്)
സുപ്രണ്ട്.

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 11/2020-21]

നമ്പർ എ2-3128/2020/ആകോക(4).

2020 ഡിസംബർ 15.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് 2020-21 വർഷത്തിലേക്കാവശ്യമായ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിന് പുറത്ത് “ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2020-2021 വർഷത്തിൽ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തി

യിരിക്കണം. പുരിപ്പിച്ച ദർഘാസുകൾ 28-1-2021-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 28-1-2021-ന് വൈകുന്നേരം 3.30-ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ₹ 1,700 + 18% ജി. എസ്. ടി., ആകെ ₹ 2,006 (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി. എസ്. ടി. അക്കൗണ്ട് മുഖാന്തിരം ₹ 306 അടച്ച് ഒറിജിനൽ ചെലവ് ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്.) ഫോറം തപാലിൽ ലഭിക്കാൻ വിലയോടൊപ്പം ₹ 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറമുകളുടെ വിൽപ്പന ഈ ഓഫീസിൽ നിന്നും 14-1-2021-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 27-1-2021-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറമുകൾ ആവശ്യമെങ്കിൽ ₹ 850 + 18% ജി. എസ്. ടി., ആകെ ₹ 1,003-ന് ലഭിക്കുന്നതാണ് (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി. എസ്. ടി. അക്കൗണ്ട് മുഖാന്തിരം ₹ 153 അടച്ച് ഒറിജിനൽ ചെലവ് ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് ₹ 1,500) ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിനുണ്ടായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 28-1-2021-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

അടങ്കൽ തുക—₹ 5,00,000.

[No. 11/2020-21]

No. A2-3128/2020/ACK (5). 15th December 2020.

Sealed tenders are invited for the “Supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for the Financial Year 2020-21”.

Tenders should be superscribed as “Tenders for the Supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for 2020-21” and addressed to

the Principal, Government Ayurveda College, Kannur, Pariyaram. Last date of receipt of sealed tenders to this office is 28-1-2021 at 3 p. m. Late tenders will not be accepted. Tenders will be opened at 3.30 p. m. on 28-1-2021 in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

PAC will be— ₹ 5,00,000.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,700 + 18% GST, Total ₹ 2,006. Original GST chalan for ₹ 306 should be produced for the purchase of tender form. Postal charge of ₹ 50 should be added if the forms needed by post. The Price fixed for a form/set of forms is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be started at 11 a. m. on 14-1-2021 and will be closed at 3 p. m. on 27-1-2021. Demand Draft, Cheques, Postal order etc. will not be accepted towards the cost of forms nor will be the forms be sent per VPP. Duplicate tender form if requested will be issued at ₹ 850 + 18% GST, total ₹ 1,003. Original GST chalan for ₹ 153 should be produced for the purchase of tender form. Postal charge ₹ 50 should be added if the forms needed by post. A preliminary agreement as per Appendix XVII on Kerala Stamp Paper worth ₹ 200 together with an EMD of 1% of the total amount quoted (minimum ₹ 1,500) should be attached with the tender form by way of Demand Draft/Postal Order. Principal has the right to accept or reject the tender without further notice. If Govt. have declared public holiday on 28-1-2021 tender will be opened at 3.30 p. m. on the next working day. Further details can be had from the College Office during the office time.

Office of the Principal,
Govt. Ayurveda College,
Kannur, Pariyaram.

(Sd.)
Principal.

Fire and Rescue Services Department**e-TENDER NOTICE**

No. M1-3467/2020.

22nd December 2020.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 100 Nos. of SCUBA Set with Diving Suit as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. *Technical bid.*
2. *Financial bid (BOQ).*

Tender No. with PAC—KFRS-e-Tender No. 03/2020-21/SN—₹ 400 Lakhs.

Closing date and time of e-tender—22-1-2021, 4 p. m.

Date and time of pre bid meeting—6-1-2021, 11 a. m.

Last date and time of receipt of e-tender—22-1-2021, 4 p. m.

Date and time of Sample Verification—28-1-2021, 2.30 p.m.

Date & time of opening of e-Tender:

1. Technical bid—28-1-2021, 11 a.m.
2. Financial bid—29-1-2021, 11 a.m. (The date may change depending on the completion of technical evaluation).

Cost of e-Tender (online submission)—₹ 25,000+ GST @ 18% (GST shall be paid by the bidder through GST payment methods in reverse charge basis).

Date upto which the rates are to remain firm for acceptance—31-3-2022.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. To be furnished as bank guarantee of a Nationalised or Scheduled Commercial Bank.

Period of supply—Within 90 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options—State Bank of India Net Banking payment, payment through MOPS from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the sample of SCUBA Set (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian Currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e: the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

**Specification Compliance Statement for Self Contained Underwater
Breathing Apparatus Set (SCUBA Set) with Diving Suit**

| <i>Sl. No.</i> | <i>Detail of Departmental Technical Specification</i> | <i>Detail of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|---|--------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, OEM Authorisation Letter and other relevant details. (as per the requirements)
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm) do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. **Paid Receipt of the GST of Tender Fee.** (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting The Director (Technical), Fire and Rescue Services Hqrs., Thiruvananthapuram in phone number: 09497920101.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of SCUBA Set and Diving Suit (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only. Technical expert of Bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of all the required documents like Technical specification compliance statement of the product, agreement in Stamp Paper worth ₹ 200 the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

TECHNICAL SPECIFICATION FOR SCUBA SET WITH DIVING SUIT

- The self-contained underwater breathing apparatus (SCUBA) proposed is for carrying out under water diving.
- The SCUBA Set should be complied to Standards as follows.

Face Mask and Regulator—EN250.

BCD/Back Pack—EN 1809 or higher.

- BCD and face mask shall be of same brand or certified by the OEM. And the certificate should be produced during evaluation.
- Dive Computer and the other components should be certified to relevant EN Standards as applicable.

General

The apparatus should be rugged, lightweight suitable for carrying by a single person. The set should have its standard and optional equipments and should comprise of following.

(a) Compressed air cylinder—Cylinder with valve.

- The set should be of robust design, made of non-corrosive material, suitable for demanding environments. The cylinder should be approved by PESO.
- It should be perfectly balanced under water.
- It should allow safer access to confined spaces and shall be of minimum resistance in current water.
- Quick attachment/removal of cylinder to harness or BCD should be facilitated.

(b) The regulator should be protected properly and positioned for the easy handling of the diver.

(c) Full face mask with breathing/demand valve.

- The full face mask shall consists of a balanced breathing valve with high air flow capacity and breathing resistance must be as low as possible whilst the equipment must have sufficient capacity to cater for even an extremely hard work rate.
- The visor should reduce the positive buoyancy generated from air inside the mask and should prevent re-inhalation.
- Quick release attachment should be provided for the face mask to connect with demand regulator.
- The set should have a clear wide vision full-face mask.
- The head straps provided should be in good quality and form an effective seal on to the face.
- The Full Face Mask should be designed in such a way to drain the water fillings easily.

(d) Regulator unit.

Regulators should be balanced type, having high flow capacity and design should ensure that the intermediate pressure leading to the breathing valve is stable and is not affected by pressure variations in the air supply at depth of the dive. They should have convenient air supply connections for buoyancy compensating jacket and Octopus breathing valve.

(e) A dependable warning system (that may be vibration/visual/audible/mechanical) which will alert the diver prior to 10 minutes before the cylinder goes empty, should be provided. This warning system should be integrated with the SCUBA Set. The warning system shall be tested along with the SCUBA Set by a team of departmental personnel. Only those sets which prove the efficiency in performance during this test will be considered for the further tender evaluation processes.

At any stage of operation, there should not be any blocking of air supply and uninterrupted Air supply of breathing air should be available throughout the operation.

(f) A good quality dive Computer with accessories (Transmitter type) which is capable of showing the following features should be supplied with each SCUBA Set.

1. Depth of Dive.
2. Ambient Temperature.
3. Cylinder Air Pressure.
4. Dive Time.
5. Low Battery Indicator.

The Dive Computer should produce an audible alarm which will alert the diver prior to 10 minutes, before the cylinder goes empty.

The Dive Computer should be Wrist style with Backlited display.

The display should be easy to understand and large enough to consult easily while diving.

This Dive Computer with accessories will be required in addition to the dependable warning system as mentioned in item (e) above.

Dive Computer should be supplied with each SCUBA Set.

(g) Buoyancy Compensating Device

- The Primary design of BCD should allow a diver to maintain neutral buoyancy throughout the dive.
- The BCD Harness system should act as a life jacket/flotation device on surface for the Divers in case of emergency.
- Reserve Air Cylinder with built - in regulator system should be provided for BCD inflation as well as breathing during emergency.
- Pressure gauge, depth gauge and compass should be provided, and must be positioned in such a way that, it is easily visible to the diver.

Dimensions:

| | | |
|---|--------------------------------|-----------------------|
| 1 | Nominal capacity of set | 8-12 liters |
| 2 | Charging Pressure | Not less than 200 Bar |
| 3 | Test Pressure | Not less than 350 Bar |
| 4 | Capacity of set after charging | 2400 litres minimum |
| 5 | Total Weight of set on surface | Not more than 30 kgs |

Accessories

| <i>Sl. No.</i> | <i>Item</i> | <i>Specification</i> | <i>Quantity</i> |
|----------------|------------------------|---|---|
| (1) | (2) | (3) | (4) |
| 1 | Spare Cylinder | Same as the Main Cylinder used in the BCD | 1 No. (for single Cylinder) 2 Nos. (for Twin Cylinder) |
| 2 | Diving Suit | Neoprene full suit along with Hood 3mm | 1 Set |
| 3 | Boots, Fins and Gloves | 5mm neoprene Boots, Adjustable Rubber fins & 3mm Gloves (Kevlar/rubber grip on palm) | 1 Pair |
| 4 | Life Line | Marine Rope 30 meter, 8mm with securing hooks/Carabiner at both ends | 1 No. |
| 5 | Diving Knife | Made of Marine Grade Stainless Steel, having one Cutting Edge and One Saw Edge, with Quick Release Buckle and Strap | 1 No. |

| (1) | (2) | (3) | (4) |
|-----|-------------------|---|--------------|
| 6 | Half Face Mask | Light weight, Silicone Strap with perfect sealing | 1 No |
| 7 | Under water Torch | LED-2000 Lumen-Compact and Powerful, Anodised Aluminium Body, Powered by Cells, One hand operated Mechanical Switch with clip on holder | 1 No |
| 8 | Hanger for BCD | | 1 No |
| 9 | Tool Kit | Maintenance Tool Kit | 1 Set |
| 10 | 'O'-Ring Kit | For BCD, Regulator & Tank | 1 Set each |
| 11 | Carrying Case | FRP, Rigid carrying case with Wheels and Handle | 1 No |
| 12 | Diver's Weight | Diver's Lead Weight 1kg & 2Kg | 2 Nos (Each) |
| 13 | Weight Belt | Diver's Weight Belt | 1 No |
| 14 | Spare Air | Air cylinder integrated with Breathing Regulator Unit and accessories like suitable refilling adaptors etc. (Approximately 80 Litres after charging) shall be independent of the SCUBA Set. | 1 No |

- Diving Suit, Boots, Fins, Gloves, Diving Knife, Half Face Mask, Spare Air and Under Water Torch should have relevant EN approval/ Standards as applicable.
- All the accessories shall be supplied separately with each SCUBA Set.

Documents:

The following documents are to be produced:

- General arrangement drawing giving overall and all important dimension and with sufficient details so that all standard equipment can be identified
- Operational Manual giving details of maintenance and repair instructions.
- Test report of Cylinder, along with inspection certificate.

Warranty

A Warranty of 24 months from the date of successful final acceptance. After the warranty period service and availability of spare parts must be ensured by the supplier.

Selection:

Sample of SCUBA Set (Full Set) should be produced before the Committee for Technical Evaluation, which should be subjected to test by the departmental personnel. The final selection will be done as per the report of the testing team.

Conditions

- | | | |
|---|---|---|
| 1. Whether samples are essential | — | Pamphlets, Photograph, Drawings CD etc. should be forwarded along with the tender. Samples shall be produced which may be subjected to tests by the departmental personnel. |
| 2. Period within which goods should be delivered | — | Within 60 days from the date of supply order. |
| 3. Rates should be quoted including all taxes and transportation charge and rate of AMC | — | F.O.R., Thiruvananthapuram. |
| 4. Payment | — | 100% Payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee. |
| 5. Other Special Condition | — | <ol style="list-style-type: none"> 1. A warranty of 24 months from the date of final acceptance of the item. 2. EMD 1% of PAC in online payment. 3. Security Deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warantee period. 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender. 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified. 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department. 7. Tenderer must produce manufacturers (OEM) authorisation letter confirming uninterrupted supply, full compliance with tender specifications and spares back up for 10 years after commissioning of the equipment, along with Technical bid. The bidder shall have supplied at least 50 sets of Scuba sets in past 5 years and documentary evidence i.e. purchase orders etc. shall be uploaded along with the technical bid, otherwise offer will be liable to rejected. |

Fire and Rescue Services Headquarters,
Thiruvananthapuram.

R. SREELEKHA, I. P. S.,
Director General.

Re-e-TENDER NOTICES

(1)

No. CD1-6671/2020.

29th December 2020.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and repair capabilities for the supply of 20 Nos. of Anti-Chocking Trainer Kit as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. *Technical bid*
2. *Financial bid (BOQ)*

Tender No. with PAC—KFRS-CD-RE-e-Tender No. 6/2020-21/SN—₹ 4.7 Lakhs

Closing date and time of e-tender—28-1-2021, 4 p. m.

Date and time of Pre bid meeting—8-1-2021, 12 p. m. (through online)

Last date and time of receipt of e-tender—28-1-2021, 4 p. m.

Date of Samples/Documents/Presentations Verification—28-1-2021, 12.30 p.m.

Date and time of opening of e-tender:

1. Technical bid—3-2-2021, 11 a. m.
2. Financial bid—4-2-2021, 11 a. m. (The date may change depending on the completion of technical evaluation)

Cost of e-Tender (online submission)—₹ 1,000 + GST @ 18%. (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Date up to which the rates are to remain firm for acceptance—31-3-2021.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. (To be furnished as bank guarantee of a nationalised or scheduled commercial bank by the successful bidder).

Period of supply—Within 45 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-State Bank of India Net banking payment, payment through MOPS from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI MOPS.

The cost should be quoted in Indian currency only.

The tender has two covers

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Anti Chocking Trainer Kit

| <i>Sl. No.</i> | <i>Details of Departmental Technical Specification</i> | <i>Details of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|--|---------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O. E. M., Authorisation Letter and other relevant details. (as per the requirements)
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/ PSUs in Kerala.

6. Paid Receipt of the GST of tender fee. (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Online Pre bid meeting

Online pre bid meeting will be held on the date and time mentioned above. Bidders can participate in the pre bid meeting through the link meet.google.com/dfw-xpgc-bdr and clarify their doubts, if any. They can clarify their doubts by sending an e- Mail to hq.frs@kerala.gov.in and by contacting The Director (Technical), Fire and Rescue Services Hqrs., Thiruvananthapuram in Phone Number 09497920101.

Tender opening and Evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) Sample of Anti-Chocking Trainer Kit should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. Technical expert of bidder should be available for explaining all the aspects of the item.

(c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(d) Technical expert of bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation.

(e) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(f) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(g) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover

(h) The originals of all the required documents like Technical specification compliance statement of the product, agreement in stamp paper worth ₹ 200. The declaration on Kerala Stamp Paper worth ₹ 200, Brouchers/Photograph of the item intended to supply, OEM Authorisation letter and other required documents shall be produced before the undersigned soon after the Financial Bid opening.

(i) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(j) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send e-mail to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

TECHNICAL SPECIFICATION OF ANTI-CHOCKING TRAINER KIT

1. Able to be worn by trainers in a classroom.
2. Should include air bladder, choking objects, adjustable shoulder straps, carry bag.
3. Durable and washable.
4. Must be CE certified.
5. Sample of the Anti-Chocking Trainer Kit should be produced at the time of technical evaluation for verification.

Conditions

1. Whether samples are essential : Pamphlets, Photograph etc. should be forwarded along with the tender. Samples shall be produced which may be subjected to tests by the departmental personnel.
2. Period with in which goods should be delivered : Within 45 days from the date of supply order.
3. Rates should be quoted including all taxes and transportation charge : F.O.R. Thiruvananthapuram.

4. Payment : 100% payment against delivery at Thiruvananthapuram and final acceptance by an acceptance committee
5. Other Special Conditions :
 1. A Warranty of 12 months from the date of successful final receipt of the item.
 2. EMD-1% of PAC in online payment.
 3. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
 6. Tenderer must produce Manufacturers (OEM) authorization letter confirming uninterrupted supply, full compliance with tender specifications along with Technical bid.

(2)

No. CD1-6672/2020.

29th December 2020.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and repair capabilities for the supply of 18 Nos. of Scoop Stretcher as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. *Technical bid*
2. *Financial bid (BOQ)*

Tender No. with PAC—KFRS-CD-RE-e-Tender No. 7/2020-21/SN—₹ 1.62 Lakhs

Closing date and time of e-tender—28-1-2021, 4 p. m.

Date and time of Pre bid meeting—8-1-2021, 11 a. m. (through online)

Last date and time of receipt of e-tender—28-1-2021, 4 p. m.

Date and time of Samples/Documents/Presentations Verification—28-1-2021, 2 p.m.

Date and time of opening of e-tender:

1. Technical bid—3-2-2021, 11 a. m.
2. Financial bid—4-2-2021, 11 a. m. (The date may change depending on the completion of technical evaluation).

Cost of e-Tender (online submission)—₹ 400 + GST @ 18%. (GST shall be paid by the bidder through GST payment methods in reverse charge basis).

Date up to which the rates are to remain firm for acceptance—31-3-2021.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. (To be furnished as bank guarantee of a nationalised or scheduled commercial bank by the successful bidder).

Period of supply—Within 45 days of from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-State Bank of India Net banking payment, payment through MOPS from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI MOPS.

The cost should be quoted in Indian currency only.

The tender has two covers

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Scoop Stretcher

| Sl. No. | Details of Departmental Technical Specification | Details of the product offered | Deviation from Departmental Technical Specification, if any |
|---------|---|--------------------------------|---|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O. E. M. Authorisation Letter and other relevant details (as per the requirements).

5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/ PSUs in Kerala.

6. Paid Receipt of the GST of tender fee. (GST shall be paid by the bidder through GST payment methods in reverse charge basis)

Online Pre bid meeting

Online pre bid meeting will be held on the date and time mentioned above. Bidders can participate in the pre bid meeting through the link meet.google.com/amp-foti-wfi and clarify their doubts, if any. They can clarify their doubts by sending an e- Mail to hq.frs@kerala.gov.in and by contacting The Director (Technical), Fire and Rescue Services Hqrs., Thiruvananthapuram in Phone Number 09497920101.

Tender opening and Evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) Sample of Scoop Stretcher should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. Technical expert of bidder should be available for explaining all the aspects of the item.

(c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(d) Technical expert of bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation.

(e) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(f) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(g) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover

(h) The originals of all the required documents like Technical specification compliance statement of the product, agreement in stamp paper worth ₹ 200. The declaration on Kerala Stamp Paper worth ₹ 200, Brouchers/Photograph of the item intended to supply, OEM Authorisation letter and other required documents shall be produced before the undersigned soon after the Financial Bid opening.

(i) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(j) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send e-mail to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

TECHNICAL SPECIFICATION OF SCOOP STRETCHER

1. Material : Aluminum alloy.
2. Quick release straps/buckles.
3. Hinged joined arrangements to separate stretcher in to two piece.
4. Length of the stretcher shall be adjustable.
5. 'CE' certified.
6. Load bearing capacity not less than 120 kg.
7. Sample of the Scoop Stretcher should be produced at the time of technical evaluation for verification.

Conditions

1. Whether samples are essential : Pamphlets, Photograph, etc. should be forwarded along with the tender. Samples shall be produced which may be subjected to tests by the departmental personnel.
2. Period with in which goods should : Within 45 days from the date of supply order.
be delivered
3. Rates should be quoted : F.O.R. Thiruvananthapuram.
including all taxes and
transportation charge
4. Payment : 100% payment against delivery at Thiruvananthapuram and final
acceptance by an acceptance committee
5. Other Special Conditions : (1) A Warranty of 12 months from the date of successful final receipt of
the item.
(2) EMD-1% of PAC in online payment.
(3) Security deposit 5% of total contract amount to be furnished as
mentioned in the Notice inviting e-Tender, which will be released after
the expiry of the warrantee period.
(4) Any firm whose proprietor, Partner or Director is involved in a
Vigilance Case has been charge sheeted and pending trial at court in
connection with fabrication/supply of similar product made earlier to
this Department/Kerala Government are not eligible to participate and
shall be barred from participating in this tender.
(5) Anybody attempting to offer bribe or otherwise influence in any
manner the officials of the Kerala Fire and Rescue Services or its
supervisory levels in the Government will be disqualified.
(6) Tenderer must produce Manufacturers (OEM) authorization letter
confirming uninterrupted supply, full compliance with tender
specifications along with Technical bid.

Fire and Rescue Services
Headquarters, Thiruvananthapuram.

R. SREELEKHA, I. P. S.,
Director General.

Health Services Department

ദർഘാസ് പരസ്യം

നമ്പർ എ5-7179/2020.

2020 ഡിസംബർ 18.

കോഴിക്കോട് ഗവൺമെന്റ് ജനറൽ ആശുപത്രിയിലെ ഒർത്തോ വിഭാഗത്തിലേക്ക് ആവശ്യമായ IMPLANT ഒരു വർഷത്തേക്ക് വിതരണം ചെയ്യുവാൻ (6-2-2021 മുതൽ 5-2-2022 വരെ) പുറം കരാർ പ്രകാരം ലഭ്യമാക്കുന്നതിന് പരിചയ സമ്പന്നരായ വിശ്വസ്തമായ സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. താഴെ പറയുന്ന നിബന്ധകൾ പാലിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—₹ 4,66,000.

1. പുറം കരാർ കാലാവധി (6-2-2021 മുതൽ 5-2-2022 വരെ ഒരു വർഷത്തേക്കായിരിക്കും).
2. സേവനദാതാക്കളുടെ സൗകര്യങ്ങളും, ഗുണമേന്മ നിലവാരവും സമയബന്ധിതമായി ആശുപത്രിയുടെ ക്വാട്ടറി കമ്മിറ്റിയുടെ പരിശോധനയ്ക്കും വിധേയമായിരിക്കും.
3. പ്രവർത്തി ദിവസങ്ങളിലും അവധി ദിവസങ്ങളിലും 24 മണിക്കൂർ സേവനം ലഭ്യമായിരിക്കണം.
4. ഓരോ മാസത്തെയും സേവനത്തിന്റെ ബില്ലുകൾ തൊട്ടടുത്ത മാസം തന്നെ ആശുപത്രിയിൽ സമർപ്പിക്കേണ്ടതാണ്.
5. ദർഘാസ് ഫോറത്തിന്റെ വില “0210 വൈദ്യ സഹായവും, പൊതുജനാരോഗ്യവും 80, ജനറൽ 800, മറ്റ് വരവുകൾ 88 പലവക എന്ന ശീർഷകത്തിലും 12% GST നികുതി 0040 വിൽപ്പന നികുതി 01 നികുതി പിരിവുകൾ” എന്ന ശീർഷകത്തിലും ട്രഷറിയിൽ അടച്ച് ചെലാൻ രസീതിയും ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്നവർക്ക് താഴെ വിവരിക്കുന്ന മറ്റ് നിബന്ധനകൾക്ക് വിധേയമായി ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.
6. ടെണ്ടർ സമർപ്പിക്കുന്നവർ ടെണ്ടറിനോടൊപ്പം ടെണ്ടർ തുകയുടെ 1% നിരതദ്രവ്യമായി കോഴിക്കോട് മാരാവുന്ന ദേശസാൽകൃത ബാങ്ക് ഡ്രാഫ്റ്റ് (സുപ്രണ്ട് ഗവ. ജനറൽ ആശുപത്രി, കോഴിക്കോട് പേരിൽ) എടുത്ത് അടക്കം ചെയ്തിരിക്കണം. അല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.
7. ടെണ്ടർ ഫോറത്തിന്റെ വില അസ്സലിന് ₹ 932 വിൽപ്പന നികുതി 12% പകർപ്പിന് ₹ 466 വിൽപ്പന നികുതി 12%.
8. ടെണ്ടർ ഫോറം 18-1-2021-ന് രാവിലെ 10.30 മുതൽ 22-1-2021 വൈകിട്ട് 5 മണി വരെ ആശുപത്രി ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. നിബന്ധനകൾ എല്ലാം പാലിച്ച് സമർപ്പിക്കപ്പെടുന്ന ടെണ്ടർ ഫോറം 25-1-2021 ഉച്ചയ്ക്ക് 2 മണി വരെ സ്വീകരിക്കുന്നതും 25-1-2021 ഉച്ചയ്ക്ക് 2 മണിക്ക് ടെണ്ടറുകൾ ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുന്നതും ലോവസ്റ്റ് ക്വാട്ട് ചെയ്ത ടെണ്ടർ സ്വീകരിക്കുന്നതും ആയതിന്റെ അന്തിമ തീരുമാനം ആശുപത്രി സൂപ്രണ്ടിന്റെ അംഗീകാരത്തിന് വിധേയമായി പുറപ്പെടുവിക്കുന്നതുമായിരിക്കും.

9. ടെണ്ടർ സമർപ്പിക്കുന്നവർ അവരുടെ മേൽവിലാസം തെളിയിക്കുന്നതിന് സാക്ഷ്യപ്പെടുത്തിയ ഇലക്ഷൻ തിരിച്ചറിയിൽ കാർഡ്/ആധാർകാർഡ്/പാസ്പോർട്ട്/ഡ്രൈവിംഗ് ലൈസൻസ് എന്നിവയിൽ ഏതെങ്കിലും ഒന്നിന്റെ പകർപ്പ് ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

10. ടെണ്ടർ അംഗീകരിച്ചിട്ടുള്ള സ്ഥാപനം സുപ്രണ്ടുമായി എഗ്രിമെന്റ് എക്സിക്യൂട്ടീവ് ചെയ്യേണ്ടതാണ്.

11. സേവനം തൃപ്തികരമല്ലെങ്കിൽ ആശുപത്രി മേധാവിക്ക് സമ്മതപത്രം 60 ദിവസത്തെ നോട്ടീസോടുകൂടി റദ്ദാക്കാവുന്നതാണ്.

12. കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റിവയ്ക്കുവാനും ദുർബ്ബലപ്പെടുത്തുവാനും ഉള്ള അധികാരം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

13. പ്രവർത്തനം തൃപ്തികരമല്ലെങ്കിൽ കാലാവധി സംബന്ധമായ മേൽ ഉടമ്പടി നിർത്തലാക്കാനുള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സൂപ്രണ്ടിനായിരിക്കുന്നതാണ്. ടെണ്ടറുമായി ബന്ധപ്പെട്ട ഗവ.പുറപ്പെടുവിച്ച എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.

14. ടെണ്ടർ ഉറപ്പിച്ച് കഴിഞ്ഞാൽ ആകെ തുകയുടെ 5% വരുന്ന സംഖ്യക്ക് ആശുപത്രി സൂപ്രണ്ടിന്റെ പേരിൽ സ്ഥിര നിക്ഷേപം സെക്യൂരിറ്റി ഡെപ്പോസിറ്റ് ഡിമാന്റ് ഡ്രാഫ്റ്റായി നൽകേണ്ടതാണ്.

No. A5/7179/2020.

18th December 2020.

Sealed tenders are invited for the supply of “IMPLANT” for the use of the Ortho Department of this hospital for the period from 6-2-2021 to 5-2-2022.

Total Estimated Cost—₹ 4,66,000.

Date for issuing tender 18-1-2021, 10.30 a.m. to 22-1-2021, 5 p. m.

Last date and time for receipt of tender—25-1-2021, 12 p. m.

Date and time of opening of tender—25-1-2021, 2 p. m.

Earnest Money Deposit—₹ 4,660.

Price of tender.

Original—₹ 932 + 12% GST.

Duplicate—₹ 466 + 12% GST.

Address of office from which tender forms are to be attained and whom tender are to be send—The Superintendent, Govt. General Hospital, Kozhikode.

Further details can be had on office hours on all working days.

Govt. General Hospital,
Kozhikode.

(Sd.)
Superintendent.

Irrigation Department**e-TENDER NOTICE**

(1)

[No. CE (MECH)/T/10/2020-21]

No. CMU/P/1654/2020.

23rd December 2020.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single cover system from the original manufacturers or their authorized dealers for the "Supply and trial operation of 1 No. 200T Capacity Compression Proving Ring with 2 years warranty to KHRI, Trivandrum".

In accordance with respective specification for supply and trial running of the machines as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

Cost of tender documents—₹ 500 + 10% (Total ₹ 600)

Document sale starting date and time—24-12-2020 at 10 a. m.

EMD (Online payment)—₹ 1,300.

Date and time of commencement of online bid submission—24-12-2020 at 11 a. m.

Date and time of closing of online bid submission—25-1-2021 at 5 p. m.

Date and time of opening of bid—27-1-2021 at 3 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. E-payment form duly filled and signed.
3. Proof of original manufacturer/authorized dealers attested copy of same.

4. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ₹ 200.
5. EMD exemption certificate (if any) should be submitted online.
6. Other details if any required to be furnished in the special condition.
7. Form No. 14 duly filled and signed.
8. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, Thiruvananthapuram should reach in this office on or within 3 days after bid opening. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

(2)

[No. CE (MECH)/T/11/2020-21.]

No. CMU/P/1176/17.

28th December 2020.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers in Kerala for the "Supply of 3 Nos. of 50HP motor pump set for Vakayadu LI scheme in Panamaram Panchayath".

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

Cost of tender documents—₹ 2,500 + 5% + 5%
(Total ₹ 2,800)

Document sale starting date and time—29-12-2020 at 10 a. m.

EMD (Online payment)—₹ 22,100.

Date and time of commencement of online bid submission—29-12-2020 at 11 a. m.

Date and time of closing of online bid submission—25-1-2021 at 5 p. m.

Date and time of opening of bid—27-1-2021 at 3.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
3. E-payment form duly filled and signed.
4. Proof of original manufacturers/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ₹ 200.
6. EMD exemption certificate (if any) should be submitted online.

7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

(Sd.)

Office of the Chief Engineer, *Superintending Engineer*
Mechanical, *and Deputy Chief Engineer*
Thiruvananthapuram. *(Full Additional charge),*
Mechanical, PWD.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്1/2555/2020/ഡി. സി. സി.

2020 ഡിസംബർ 18.

കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ദന്തൽ വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ കവറിനുമുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, ഗവ. ദന്തൽ കോളേജ് കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകികിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി (മിനിമം ₹ 1,500) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

ദർഘാസിൽ വില രേഖപ്പെടുത്തേണ്ടത് നികുതി അടക്കമുള്ള ഒരു യൂണിറ്റിന്റെ വിലയാണ്.

ദർഘാസ് യാതൊരു കാരണവും കൂടാതെ റദ്ദ് ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (0495-2350605).

| ക്രമ നമ്പർ | ദർഘാസ് നമ്പരും ഇനവും | അടങ്കൽ തുക | ദർഘാസ് ഫോറത്തിന്റെ അസ്സൽ വില | തപാൽ വഴി വില്പന വില (എം.ഒ.) | ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പിയുടെ വില |
|------------|---|------------|------------------------------|-----------------------------|---------------------------------|
| 1 | എസ്1/2555/2020/ഡി.സി.സി.— പ്രോസ്തോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്കാവശ്യമായ സെൻട്രലൈസ്ഡ് പ്രോഗ്രാമബിൾ പ്രീമിയം ഡെന്റൽ ചെയർ. | ₹ 3,28,300 | ₹ 700 + ജി.എസ്.ടി. | ₹ 750 + ജി.എസ്.ടി. | ₹ 350 + ജി.എസ്.ടി. |
| 2 | എസ്1/2554/2020/ഡി.സി.സി.— പ്രോസ്തോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്കാവശ്യമായ സെൻട്രലൈസ്ഡ് മെഡിക്കൽ ഗ്രേഡ് കമ്പ്രസ്സർ (ഡെർടൈപ്പ്) | ₹ 5,00,000 | ₹ 1000 + ജി.എസ്.ടി. | ₹ 1,050 + ജി.എസ്.ടി. | ₹ 500 + ജി.എസ്.ടി. |
| 3 | എസ്1/2552/2020/ഡി.സി.സി.— പ്രോസ്തോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്കാവശ്യമായ സെൻട്രലൈസ്ഡ് സക്ഷൻ യൂണിറ്റ് (ഡെർ ടൈപ്പ്) | ₹ 4,00,000 | ₹ 800 + ജി.എസ്.ടി. | ₹ 850 + ജി.എസ്.ടി. | ₹ 400 + ജി.എസ്.ടി. |
| 4 | എസ്1/2854/2020/ഡി.സി.സി.— ഒ.എം.എഫ്.എസ്. വിഭാഗത്തിലേക്കാവശ്യമായ മൈനർ ഇൻസ്ട്രുമെന്റ്സ് | ₹ 2,00,000 | ₹ 400 + ജി.എസ്.ടി. | ₹ 450 + ജി.എസ്.ടി. | ₹ 200 + ജി.എസ്.ടി. |

തപാൽ വഴി വില്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—24-1-2021, 3 മണി.

ദർഘാസ് ഫോറത്തിന്റെ വില്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—28-1-2021, 3 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—28-1-2021, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-1-2021, 11 മണി.

No. S1/2555/2020/DCC.

18th December 2020.

Sealed competitive tenders in the prescribed forms are invited from the manufacturers or Authorized dealers for the supply of Various Dental Equipments to the various Departments of Government Dental College, Kozhikode. The tender forms and details can be obtained from the office of the Principal, Government Dental College, Kozhikode on payment of tender cost. Tender should be superscribed with Tender No. and addressed to the Principal, Government Dental College, Kozhikode. Belated tenders will not be accepted.

Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ₹ 200 and EMD @ 1% of the total cost of the item tendered for (minimum ₹ 1,500). Stamp paper will be supplied to the firm outside Kerala on request alongwith remittance of ₹ 250 by money order in favour of Principal, Government Dental College, Kozhikode. Specimen copy of the tender agreement annexed with the tender form. Rates should be quoted for each Unit in Indian Rupees only. All the taxes applicable to be clearly mentioned. Fright insurance loading, unloading erection and commission charges and installation charges should be done by the tenderer.

The tender without required earnest money deposit, agreement and not satisfying other tender specifications are liable to be rejected without further notice. Duplicate copy of tender form can be obtained on payment of cost. The tenders will be opened in the presence of tenderers or their authorized representatives as scheduled.

Demonstration/Samples, if required, should be provided by the firm at their own expense. Further details can be had from the office of the Principal, Government Dental College, Kozhikode during working hours.

| Sl. No. | Tender No. and Name of Item | Approximate Cost ₹ | Cost of tender forms ₹ | Cost of tender form by post (M.O.) only | Cost of tender form duplicated |
|---------|--|-----------------------|------------------------------|---|-----------------------------------|
| 1 | S1/2555/2020/DCC—Programmable premium Dental Chair Unit with inlet and Outlet concealed under the base and compatible for centralized suction and compressor unit Department of Prosthodontics | 3,28,300 | 700 + GST | 750 + GST | ₹ 350 + GST |
| 2 | S1/2554/2020/DCC—Centralized Medical Grade compressor (durr type) with membrane dryer and kitec pipe and valve to 08 Dental Unit and ceramic milling lab Department of Prosthodontics | 5,00,000 | 1,000 + GST | 1,050 + GST | ₹ 500 + GST |
| 3 | S1/2552/2020/DCC—Centralized Suction Unit (Durr type) for 8 Dental Unit with installation of drainage pipe from the central unit and individual chair Department of Prosthodontics | 4,00,000 | 800 + GST | 850 + GST | ₹ 400 + GST |
| 4 | S1/2854/2020/DCC—Minor instruments for the Department of OMFS | 2,00,000 | 400 + GST | 450 + GST | ₹ 200 + GST |

Last date and time of sale of tender form by post—24-1-2021, 3 p. m.

Last date and time of sale of tender form—28-1-2021, 3 p. m.

Last date and time for receipt of tender form—28-1-2021, 4 p. m.

Date and time for opening of tender—29-1-2021, 11 a. m.

(2)

നമ്പർ എസ്1/3020/2020/ഡി.സി.സി. 2020 ഡിസംബർ 18.

കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജ് പ്രോസ്തോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഇംപ്ലാന്റ് മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,00,000

ദർഘാസ് ഫോറത്തിന്റെ വില ₹ 400 + ജി.എസ്.ടി.

ദർഘാസ് ഫോറത്തിന്റെ തപാൽ വഴിയുള്ള വില ₹ 450 + ജി.എസ്.ടി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—24-1-2021, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 4 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—29-1-2021, 11 മണി.

ദർഘാസ് നമ്പർ കവറിനുപുറത്ത് രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, ഗവ. ദന്തൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി മിനിമം ₹ 1,500 ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ ദന്തൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വെക്കുന്നതിനോ നിർത്തി വെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

- മെറ്റീരിയലുകളുടെ ബ്രാൻഡ് രേഖപ്പെടുത്തണം.
- ആവശ്യമെങ്കിൽ പർച്ചേസ് കമ്മിറ്റിക്കു മുൻപിൽ സാമ്പിളുകൾ നൽകേണ്ടതാണ്.
- മെറ്റീരിയലുകളുടെ കാലാവധി പർച്ചേസ് തീയതി മുതൽ ഒരു വർഷമെങ്കിലും ഉണ്ടായിരിക്കണം.

No. S1/3020/2020/DCC.

18th December 2020.

Sealed and superscribed tenders in the prescribed form are invited for the purchase of Implant Materials for the Department of Prosthodontics Govt. Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment of ₹ 400+GST and by registered post on payment of ₹ 450+GST by money order from 11 a. m. to 3 p. m. on all working days. Tender forms should be superscribed as "Tender No. S1/3020/2020/DCC" and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p. m. on 28-1-2021. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 29-1-2021 in the presence of tenderers or their authorised representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender forms will be closed on 28-1-2021 at 3 p. m. Cheques, Postage Stamps etc., will not be accepted towards cost of tender forms nor will the forms be sent by VPP. Duplicate copy of tender form can be had on payment of ₹ 200+GST.

PAC—₹ 1,00,000.

The tenderers should send along with the tender an agreement executed and signed in Kerala Stamp Paper worth ₹ 200 (Rupees Two Hundred only) and an EMD at 1% of the total cost of the items tendered for (minimum ₹ 1,500). Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp Paper will be supplied to firms outside Kerala on request along with a remittance of ₹ 250 (Rupees two Hundred and fifty towards cost of stamp paper and ₹ 50 as incidental charges) by money order. Brand name & Warranty of the items quoted should be mentioned.

Schedule

Item with Specification—Dental Implant titanium, SLA, conical connection, supplied with abutment. One piece of implant and abutment.

Quantity—20.

Terms and Conditions

- Brand name of the materials should be quoted.
- Brochure of original manufacturer should be submitted.
- Expiry of the items will be 1 year from the date of supply.

(3)

നമ്പർ എസ്1/2844/2020/ഡി. സി. സി.

2020 ഡിസംബർ 28.

കോഴിക്കോട് ഗവൺമെന്റ് ദന്തൽ കോളേജ് പെരിയോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ മൈനർ ഇൻസ്ട്രുമെന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,23,000.

നിരതദ്രവ്യം—ദർഘാസ് തുകയുടെ 1% (മിനിമം ₹ 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—₹ 400+ജി. എസ്. ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 200+ജി. എസ്. ടി.

ദർഘാസ് ഫോറത്തിന്റെ വില തപാൽ വഴി—₹ 450+ജി. എസ്. ടി.

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—24-1-2021, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 4 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—29-1-2021, 11 മണി.

ദർഘാസ് നമ്പർ കവറിന് പുറത്തു രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, കോഴിക്കോട് -8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% (മിനിമം ₹ 1,500) നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ ദന്തൽ കോളേജിന്റെ ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വെക്കുന്നതിനോ നിർത്തി വെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

* മെറ്റീരിയലുകളുടെ ബ്രാൻഡ് രേഖപ്പെടുത്തണം.

* ആവശ്യമെങ്കിൽ പർച്ചേഴ്സ് കമ്മിറ്റിക്കു മുൻപിൽ സാമ്പിളുകൾ നൽകേണ്ടതാണ്.

* മെറ്റീരിയലുകളുടെ കാലാവധി പർച്ചേസ് തീയതി മുതൽ ഒരു വർഷമെങ്കിലും ഉണ്ടായിരിക്കണം.

No. S1/2844/2020/DCC.

18th December 2020.

Sealed and superscribed tenders in the prescribed form are invited for the purchase of Minor Instruments for the Department of Peridontics, Govt. Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment of ₹ 400+GST and by registered post on payment of ₹ 450+GST by money order from 11 a. m. to 3 p. m. on all working days. Tender forms should be superscribed as "Tender No. S1/2844/2020/DCC" and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p. m. on 28-1-2021. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 29-1-2021 in the presence of tenderers or their authorised representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender forms will be closed on 28-1-2021, at 3 p. m. Cheques, Postage stamps etc., will not be accepted towards cost of tender forms Duplicate copy of tender form can be had on payment of ₹ 200+GST.

PAC—₹ 1,23,000.

The tenderers should send along with for tender an agreement executed and signed in Kerala Stamp Paper worth ₹ 200 (Rupees Two Hundred only) and an EMD at 1% of the total cost of the items tendered for (minimum ₹ 1,500). Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp paper will be supplied to firms outside Kerala on request along with a remittance of ₹ 250 (Rupees two Hundred and fifty towards cost of stamp paper and ₹ 50 as incidental charges) by money order. Brand name & Warranty of the items quoted should be mentioned.

Superscription—S1/2844/2020/DCC Minor Instruments.

Price of tender form—₹ 400+GST.

Price of form by post—₹ 450+GST.

Price of duplicate tender form—₹ 200+GST.

Last date of issue of tender form by post—24-1-2021, 3 p. m.

Due date and time for receipt of tender—28-1-2021, 4 p. m.

Date and time for opening tender—29-1-2021, 11 a. m.

Last date and time of issue of tender form—28-1-2021, 3 p. m.

Date up to which rates are to be firm—31-3-2021.

Address of the Officer to who Tender is to be sent—The Principal, Govt. Dental College, Kozhikode-673 008.

SCHEDULE OF ITEMS

| <i>Sl. No.</i> | <i>Name of Items</i> | <i>No. of units</i> |
|----------------|--|---------------------|
| 1 | Nabers Probe | 5 |
| 2 | Mini five curettes | 6 |
| | Hu Friedy Mini Five Gracey Curette #1/2(SASI/26) | |
| | Hu Friedy Mini Five Gracey Curette Satin Steel #3/4 | |
| | Hu Friedy Mini Five Gracey Curette Satin Steel #5/6 | |
| | Hu Friedy Mini Five Gracey Curette Satin Steel #7/8 | |
| | Hu Friedy Mini Five Gracey Curette Satin Steel #11/12 (sas 11/126) | |
| | Hu Friedy Mini Five Gracey Curette Satin Steel #13/14 | |
| 3 | Pressure sensitive probe Dispodent Diagnostic Pressure Sensitive Probe Type 1 (691008) | 1 |
| 4 | Cumine Scaler Hu Friedy Cumine Scaler #6 Handle # 152 (SCM 1526) | 2 |
| 5 | Mallet | 2 |
| 6 | Oschenbein Chisel GDC Ochsenein Chisel-3#6 (C03) | 2 |
| 7 | Schluger Bone File Hu Friedy schluger periodental file #9/10 (fs9/10s) | 2 |
| 8 | Bone File (periodental use) | 2 |
| 9 | Micro Needle Holder API TC Castroviejo Needle Holder-Straight | 1 |
| 10 | Micro Scissors Gdc scissors micro castroviejo-curved (18cm) (spv) | 1 |
| 11 | Bone fixation screw kit | 1 |
| 12 | Bone trephines for harvesting autografts | 1 |
| 13 | Bone condenser | 1 |
| 14 | Sinus lift kit | 1 |
| | • Direct Sinus Lifting Instruments (set of 8 in pouch) | |
| | • Osteotomes concave Angulated set of 6 | |
| 15 | Implant removing kit | 1 |
| | • Implant Remover | |
| | • Implant Removal Screw | |
| | • Screw drivers (Short, Medium, Long) | |
| | • Implant Removal Racket Wrench | |

Terms & Conditions

- Brand name of the Materials should be quoted
- Brochure of original manufacturer should be submitted
- Expiry of the items will be 1 year from the date of supply.

Government Dental College,
Kozhikkode.

(Sd.)
Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ എസ്1/2699/2020/ഡി. സി. സി.

2021 ജനുവരി 18.

കോഴിക്കോട് ഗവൺമെന്റ് ദന്തൽ കോളേജ് പ്രോസ്തോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ സെറാമിക് ലാബ് മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,50,000

നിരതദ്രവ്യം—ദർഘാസ് തുകയുടെ 1% (മിനിമം ₹ 1,500)

ദർഘാസ് ഫോറത്തിന്റെ വില :—

ഒറിജിനൽ—₹ 400+ജി. എസ്. ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 200+ജി. എസ്. ടി.

തപാൽ വഴിയുള്ള വില—₹ 400+ജി. എസ്. ടി.

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—21-1-2021, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-1-2021, 11 മണി.

ദർഘാസ് നമ്പർ കവറിന് പുറത്തു രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, കോഴിക്കോട് - 8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% (മിനിമം ₹ 1,500) നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ ദന്തൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വെക്കുന്നതിനോ നിർത്തി വെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

* മെറ്റീരിയലുകളുടെ ബ്രാൻഡ് രേഖപ്പെടുത്തണം.

* ആവശ്യമെങ്കിൽ പർച്ചേസ് കമ്മിറ്റിക്കു മുൻപിൽ സാമ്പിളുകൾ നൽകേണ്ടതാണ്.

* മെറ്റീരിയലുകളുടെ കാലാവധി പർച്ചേസ് തീയതി മുതൽ ഒരു വർഷമെങ്കിലും ഉണ്ടായിരിക്കണം.

No. S1/2699/2020/DCC.

18th December 2020.

Sealed and superscribed tenders in the prescribed form are invited for the purchase of Ceramic Lab Material for the Department of Prosthodontics, Govt. Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment of ₹ 400+GST and by registered post on payment of ₹ 450+GST by Money Order from 11 a. m. to 3 p. m. on all working days. Tender forms should be superscribed as "Tender No. S1/2699/2020/DCC" and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p. m. on 28-1-2021. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 29-1-2021 in the presence of tenderers or their authorised representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender forms will be closed on 28-1-2021. at 3 p. m. Cheques, Postage stamps etc., will not be accepted towards cost of tender forms. Duplicate copy of tender form can be had on payment of ₹ 200+GST.

PAC — ₹ 1,50,000

The tenderers should send along with the tender an agreement executed and signed in Kerala stamp paper worth ₹ 200 (Rupees Two Hundred only) and an EMD at 1% of the total cost of the items tendered for (minimum ₹ 1,500). Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp paper will be supplied to firms outside Kerala on request along with a remittance of ₹ 250 (Rupees two Hundred and fifty towards cost of stamp paper and ₹ 50 as incidental charges) by money order. Brand name & Warranty of the items quoted should be mentioned.

Schedule of Items

| <i>Sl. No.</i> | <i>Items with Specification</i> | <i>Quantity</i> |
|----------------|---|-----------------|
| 1 | Ceramic etching gel | 2 |
| 2 | Dental floss-spool type | 5 |
| 3 | Dental Investment Bellavest SH for crown & bridge 80X160g Packet with 2 ltr. Expansion liquid. | 1 |
| 4 | Dental Investment wirovest for cast partial Denture 45X400g Packet with 2 ltr. Expansion liquid. | 2 |
| 5 | Sterilisable bioresorbable demineralised bonematrix (DBBM) 0.25 gm xenograft type 1 collagen granules (Set) | 6 |
| 6 | Ceramic layaringkit for zirconia ceramic build up, low fusing at 800 degree centigrade 50g packet A1, A2, A3 dentine and enamel, one each | 4 |
| 7 | GTR Collagen membrane (resorbable) fish origin for perodental use. sterile reconstructed size 25x30mm | 5 |
| 8 | Silane Coupling agent | 1 |
| 9 | Pro-fix precision die pin with acrylic sleeve-drill head dimension 1.6 mm, length 5, 5mm, shaft 11.6 mm-pkt of 1000 with sleeve | 1 |
| 10 | Alumina blasting media 110 micron 5 kg pkt | 2 |
| 11 | 2% Gluteraldehyde solution-5 ltr cans-(cidex) | 5 |
| 12 | Link ace self adhesive Resin cement | 5 |
| 13 | Luxacore core buildupmaterial pkt of two syringe | 4 |
| 14 | Bit registration paste, silicone type for recording inter occlusal space, pkt of two catridges. | 2 |

Terms & Conditions

- Brand name of the metrials should be quoted.
- Brochure of original manufacturer should be submitted..
- Expiry of the items will be 1 year from the date of supply.

Government Dental College,
Kozhikkode.

(Sd.)
Principal.

.Technical Education Department

[No. 03/2020-21]

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ: 3/2020-21]

നമ്പർ ഡി-256/2020.

2020 ഡിസംബർ 24.

മാവേലിക്കര രാജാ രവിവർമ്മ കോളേജ് ഓഫ് ഫൈൻ ആർട്ട്സ് പെയിന്റിംഗ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് റെഡിമെയ്ഡ് പ്രൊഫഷണൽ ആർട്ടിസ്റ്റ്സ് മൾട്ടി ഫങ്ഷൻ സ്റ്റുഡിയോ ഈസലും ആർട്ടിസ്റ്റ്സ് ഡോങ്കി ബെഞ്ച് ഈസലും സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—₹ 3,73,000

ദർഘാസ് ഫോറത്തിന്റെ വില നികുതി ഉൾപ്പെടെ (ജി.എസ്.ടി.-യും പ്രളയ സെസ്സും) :

ഒറിജിനൽ—₹ 952.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 476.

ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—28-1-2021, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-1-2021, 1 മണി.

ദർഘാസുകൾ തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—29-1-2021, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ ടി ഓഫീസിൽ നിന്നും നേരിട്ടോ മണിയോർഡർ ആയോ വിലയടച്ച് കൈപ്പറ്റാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ₹ 50 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 29-1-2021, 3 മണിക്ക് മുൻപായി ലഭിക്കത്തക്കവിധം മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസ് ഫോറങ്ങളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറാൻ അനുവദിക്കുന്നതല്ല.

ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ₹ 220 വിലയുള്ള മുദ്രപത്രത്തിൽ യഥാവിധിയുള്ള സമ്മതപത്രം ഒപ്പിട്ട് നൽകേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യമായി കെട്ടിവയ്ക്കേണ്ടതുമാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും എഴുതിയിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറവും ദർഘാസ് പ്രകാരം നൽകേണ്ട സാധനങ്ങളുടെ വിശദാംശങ്ങളും ടി ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. D-256/2020.

24th December 2020.

Sealed and competitive tenders are invited for the supply of Readymade Professional Artist's Multi-Function Studio Easel and Artist's Donkey Bench Easel for Painting Department of Raja Ravi Varma College of Fine Arts, Mavelikkara, Pin: 690 101, Alappuzha District.

Estimated Amount—₹ 3,73,000.

Cost of tender forms including all taxes (GST and KFC) for each Tender is as follows:

Original—₹ 952.

Duplicate—₹ 476.

Last date and time of sale of tender form—28-1-2021, 3 p. m.

Last date and time of receipt of tender—29-1-2021, 1 p. m.

Date and time of opening tender—29-1-2021, 3 p. m.

Tender forms can be had from the office of the undersigned on cash remittance as above or by Money Order on all working days between 10 a. m. and 3 p. m. Those who want tender forms by Registered post should send additional ₹ 50 for each tender along with cost of tender forms by money order to the undersigned, which should reach this office on or before 3 p. m. on 21-1-2021. Any other mode of payment as cost of tender form will not be accepted. The tender forms are not transferable.

Tender number and date of opening must be superscribed on the envelope contains the tender. Tenders must be accompanied with an agreement executed and signed on Kerala Stamp Paper of value ₹ 220 and 1% of the total cost of articles tendered as EMD. Tenders without agreement and EMD will be rejected. Detailed list of items required with specifications of the materials can be obtained from the office of the undersigned on working hours.

LIST OF ITEMS

| Sl. No. | Item | Specification | Quantity |
|---------|---|--|----------|
| 1 | Readymade Professional Artist's Multi-Function Studio Easel | Sturdy, adjustable H-frame easel which may be tilted backwards or forwards from vertical, Beech wood make, should hold a canvas of 77 inches (196cm) height, 12kg (26.5 lb), 79.9x20.3x7.5 inches Extendable Centre Pole Locked, large rolling wheels | 25 Nos. |
| 2 | Artist's Donkey Bench Easel | Artist's Horse (or Donkey) short bench easel, Beech wood make, should hold maximum canvas height 29 inches; full height:52 inches; Bench height: 18 inches; with 2 wheels; 16 inches long supply drawer; 27.5 inches long storage area for the mast and canvas holders | 7 Nos. |

Govt. Raja Ravi Varma College of Fine Arts, Mavelikkara,

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/5727/2020. 2020 ഡിസംബർ 22.

തൃശ്ശൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ വിഭാഗത്തിലേക്ക് Petrol Engine Test Rig maintenance ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി1/34/2020-2021

വിഭാഗം—മെക്കാനിക്കൽ

സാധനങ്ങൾ—Petrol Engine Test Rig maintenance

അടങ്കൽ തുക—₹ 1,50,590.

ദർഘാസ് വില—₹ 476.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-1-2021, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-1-2021, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-1-2021, 11 മണി.

ഫോൺ നമ്പർ—0487 2334144.

വെബ്സൈറ്റ്—www.gectcr.ac.in.

ദർഘാസ് ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിനായി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിൽ ബന്ധപ്പെടാവുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഫോറത്തിനുള്ള അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലകൂടി ഉള്ളടക്കം ചെയ്യണം. (₹ 476+100 തപാൽ ചാർജ്).

ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, തപാൽ സ്റ്റാമ്പുകൾ, ഡിമാന്റ് ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയി അയച്ചുകൊടുക്കുന്നതല്ല.

ദർഘാസ് ആവശ്യമുള്ളവർ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ ദർഘാസിന്റെ വിലയും, തപാൽ ചാർജ്ജ് മടക്കം മണിയോർഡർ ആയോ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിലോ ആവശ്യപ്പെട്ടാൽ ലഭിക്കുന്നതാണ്. നിരക്കുവിലയുടെ 1% നിരതദ്രവ്യമായി (മിനിമം ₹ 1,500) ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിൽ ഉള്ളടക്കം ചെയ്യണം. ഇതിനു പുറമേ ₹ 220-ന്റെ മുദ്രപത്രത്തിൽ ഒപ്പിട്ട് ഒരു ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾക്കായി ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

No. D1-5727/2020.

22nd December 2020.

Sealed tenders are invited for the maintenance of Petrol Engine Test Rig for Mechanical Engineering Department for Government Engineering College, Thrissur.

App. Cost—₹ 1,50,590.

Tender No.—D1-34/2020-21.

Name of Lab—Mechanical Engineering

Items and Specification—List Attached

Tender value—₹ 476 + Postal charges.

Last date and time of issue of tender form—18-1-2021, 12 noon.

Last date and time of receipt of tender—18-1-2021, 2 p. m.

Date and time of opening of tender—19-1-2021, 11 a. m.

Intending tenderers may obtain the requisite tender form from Principal, Government Engineering College, Thrissur on cash remittance of cost of tender form plus Postal Charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form.

Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms, nor the forms will be sent by VPP.

Tenders should be accompanied by EMD of 1% of the amount by DD drawn in favour of the Principal, Government Engineering College, Thrissur (EMD Minimum ₹ 1,500) with an agreement in Kerala Stamp Paper worth ₹ 220. Details can be had from the Government Engineering College Office on working hours.

Phone No. : 0487-2334144.

Website: www.gectcr.ac.in

| Detailed Specification | | |
|------------------------|---|----------|
| Sl. No. | Specification | Quantity |
| 1 | Service/Repair Multicylinder petrol (Computerised) engine set up supplied by us (Product No.230H, supplied in March 2013) ₹ 4,500 per day including days in transit (Code 203) | 1 |
| 2 | Sensor load cell make-VPG Sensotronics, Model 60001 Type-S beam universal, Capacity-0.50 kg, Mounting thread: M10. | 1 |
| 3 | Load indicator, Model Sleek 9010, input:0-36m VDC (Load cell), Supply 230VAC, Retransmission Output 4-20m ADC (Isolated), Size:48x96 | 1 |
| 4 | NI USB-6210 Bus Powered M Series Multi-function DAQ Device, NI DAQmx driver Software and Signal Express LE (Part No. 779675-01) | 1 |
| 5 | Transducer dynamic pressure with built in amplifier, make PCB Piezotronics model S111A22, range 5000 psi, diaphragm stainless steel, Hermetic sealed, threads metric supplied with 2x065A05 Seal sleeve, Sensor recess mount, 0.248"OD, 0.221"ID, 0.240" thick | 1 |
| 6 | Temperature Transmitter type: Fixed Type, Model: Fr Block, Input: PT-100, Range: 0 to 100° C, Output: 4-20mA, Power Supply: 24 VDC, Make:Abustek, Precalibrated to 100 Deg C | 1 |
| 7 | Temperature Transmitter type: Smart/Fully Programmable by PC, Model:AtxIso Block, Mounting: Block, Input: Programmable, Universal Output: Linearized 4-20; Internal Protection: Polarity inversion, Power supply: 12-35 VDC, Size: 44 mm Dia x 25mm, Isolation: 1500 VAC for 60 sec Between I/P& O/P loop, Make: Abustek, Precalibrated to 1200 Deg C (K type TC) | 1 |
| 8 | Temperature Sensor, Type RTD Pt 100, Sheath Dia 6mmx110mmL, SS 316, Connection 1/4" BSP (M) adjustable compr, insulation Mgo. Non MI, Rating 120 deg. C, Termination: Transition joint with 200 mm cable & pin type lug, Cable: teflon with still breading, Make Radix | 1 |
| 9 | Thermocouple Type K, Ungrounded, Sheath Dia 6mmx110mmL SS 316, Connection 1/4" BSP (M) adjustable compr Fitting SS304, insulation Mgo, Rating 1000 deg, C, Termination: Transition joint with 200mm cable & pin type lug, Cable: teflon with still breading, Make Radix | 1 |
| 10 | Fuel cock: Ball valve, 1 make Aignep, size 1/4" (F) x 1/4" (F) BSP | |

Government Engineering
College, Thrissur.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 08/2020-21]

നമ്പർ ഡി2-3674/2020/ജി.ഇ.സി.എസ്.കെ.പി.

2020 ഡിസംബർ 28.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിൽ വിവിധ വിഭാഗങ്ങളിലേക്കായി ഇ-ലേർണിംഗ് എ വി എക്സിപ്‌മെന്റ്സ് വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,77,500.

പുരിപ്പിച്ച ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിനു മുകളിൽ “വിവിധ വിഭാഗങ്ങളിലേക്കായി ഇ-ലേർണിംഗ് എ വി എക്സിപ്‌മെന്റ്സ് വിതരണം ചെയ്തു” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ സമർപ്പിക്കേണ്ട അവസാന തീയതി 21-1-2021, 2 മണി. അവസാന തീയതിയും സമയവും കഴിഞ്ഞ് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ദർഘാസുകൾ തുറക്കുന്ന സമയം 22-1-2021, 3 മണി. ദർഘാസുകൾ തുറക്കുന്ന സമയത്ത് ദർഘാസ് സമർപ്പിച്ച ആൾക്കോ അവർ നിയോഗിക്കുന്ന വ്യക്തികൾക്കോ ഹാജരാകാവുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ ₹ 452 അടച്ച് ഈ ഓഫീസിൽ നിന്നും നേരിട്ടുവാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ₹ 502 മണിയോർഡറായി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ദർഘാസ് ഫോമിന്റെ വിൽപ്പന 21-1-2021, 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡർ എന്നിവയായും വി. പി. പി. ആയും സ്വീകരിക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ആവശ്യമുള്ളവർ ₹ 226 കൂടി ഈ ഓഫീസിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തോടൊപ്പം ₹ 220-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയിട്ടുള്ള പ്രാഥമിക സമ്മതപത്രവും, ബാങ്ക് ഡ്രാഫ്റ്റ് ആയി ₹ 1,800 നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്.

[No. 08/2020-21]

Detailed specifications

No. D2-3674/2020/GECSKP. 28th December 2020.

Sealed tenders are invited for the supply of "Purchase of E learning A V Equipments for use Various Department" The envelopes containing the tender should bear the superscription "Tender for Purchase of E learning A V Equipments for use Various Department" and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633. Last date for receipt of tenders will be 21-1-2021, 2 p. m. Late tenders will not be accepted. PAC will be ₹ 1,77,500 only.

The tenders will be opened at on 22-1-2021, 3 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers, may on application to the Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633, (Ph. 0466 2260 350/565) obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 452 (Postal charge ₹ 50) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 21-1-2021. Cheques, Posage Stamps etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V. P. P. Duplicate tender form if required will be issued at ₹ 226 per copy.

EMD for an amount of ₹ 1,800 should be submitted along with the tender by way of D. D. drawn from a Nationalized Bank in favour of Principal, Government Engineering College, Sreekrishnapuram. Preliminary agreement prepared in Kerala Stamp Paper ₹ 220 should also be submitted along with the tender form.

LIST OF ITEMS

| Sl. No. | Item Description | Quantity |
|---------|--|----------|
| 1 | Digital Graphics Drawing Pen Tablet-10" or better | 5 |
| 2 | Condenser Lapel/Lavalier Microphone, 3.5mm connector and 5 M cable or better | 5 |
| 3 | HD Pro Web Cam With USB connectivity | 5 |
| 4 | Table top mini Tripod | 5 |
| Total | | |

Item No. 1: Digital Graphics Drawing Pen

| | |
|----------------|------------------------------|
| Screen Size | : 10"x6" or better |
| Connectivity | : USB |
| Resolution | : 5080LPI better |
| Pressure Level | : Mine 2048 |
| Storage (Card) | : 8 GB (Built-in or SD Card) |
| Pen | : Re-chargeable |
| Compatibility | : Windows, Mac |

Item No. 2: Condenser Laper/Lavalier Mic

| | |
|-----------------|-----------------------------|
| Connectivity | : 5 mtrs, 3.5mm jack |
| Noise reduction | : Yes |
| Compatibility | : Laptop, Desktop or tablet |

Item No. 3: HD pro Web Cam

| | |
|----------------|----------------|
| Connectivity | : USB |
| Max Resolution | : 1920x 1080 p |
| Compression | : H. 264 |
| Audio | : Sterio |
| Tri-pod ready | : Yes |

Item No. 4: Mini-Tripod

| | |
|------------|--------|
| Max Height | : 9" |
| Pans | : 360° |

(Manufactures Authorisation letter to indicatng warrenty is to be attached.)

Note:—1. Delivery Period, Guarantee/Warranty must be specified.

2. Price quoted inclusive for Delivery at Government Engineering College, Sreekrishnapuram.

Government Engineering
College, Sreekrishnapuram,
Mannampatta P. O., Palakkad.
Kerala-678 633.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ഡി/2228/2019.

2020 ഡിസംബർ 17.

ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ വടകരയിലെ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഫാഷൻ ഡിസൈനിങ്ങിലേക്ക് ഇതോടൊപ്പം അടക്കം ചെയ്ത ലിസ്റ്റ് പ്രകാരമുള്ള മെഷീനറികൾ വാങ്ങുന്നതിന് മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനു പുറത്ത് ദർഘാസ് നമ്പറും “ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ വടകരയിലെ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഫാഷൻ ഡിസൈനിങ്ങിലേക്ക് ഇൻഡസ്ട്രിയൽ മോഡൽ മെഷീനുകൾ 10 എണ്ണം നൽകുന്നതിനുള്ള ദർഘാസ്” എന്നെഴുതിയതുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 1-2-2021, 2 മണിവരെയും അവ 1-2-2021 വൈകുന്നേരം 3 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സുപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, വടകര, നട്ട് സ്ട്രീറ്റ് പി. ഒ.-673 104” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

അടങ്കൽ തുക— ₹ 2,50,000.

ദർഘാസ് ഫോറം ഒന്നിന് ₹ 500 + ജി.എസ്.ടി. 12% + ₹ 50 തപാൽ ചാർജ്ജ് (തപാൽ ചാർജ്ജ് മടക്കിക്കിട്ടാത്തത്) ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, വടകര ആഫീസിൽ നിന്നും നേരിട്ടോ തപാൽമാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽ മാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ₹ 250 + ജി.എസ്.ടി. 12% + തപാൽ ചാർജ്ജ് ₹ 50 (തപാൽ ചാർജ്ജ് മടക്കിക്കിട്ടാത്തത്) കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും, (മിനിമം ₹ 1,500) ₹ 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

ടെണ്ടറിൽ രേഖപ്പെടുത്തുന്ന വില എല്ലാവിധ നികുതികളും വ്യക്തമായി പ്രതിപാദിച്ച മറ്റു നിരക്കുകളും ഉൾപ്പെട്ടതായിരിക്കണം.

No. D/2228/2019.

29th October 2020.

Sealed tenders are invited for the supply of the following stores: (here mention the stores briefly with quantity and wherever possible quality also) Purchase of Industrial Modal Machine as per the list attached for the Institute of Fashion Designing attached to Govt. Technical High School, Vatakara.

The tenders should be superscribed No. D/2228/2019 and addressed to the Superintendent, Govt. Technical High School, Nut Street P. O., Vatakara-673 104. Last date for receipt of tender is 17-12-2020, 2 p. m. and tenders will be opened at 3 p. m. on 17-12-2020 in the presence of such of the tenderers or their authorized representative who may be present at that time. Late tenders will not be accepted.

Estimate Cost—₹ 2,50,000.

Cost of tender forms—₹ 500+12% GST.

Cost of duplicate—₹ 250+12% GST.

Tender forms will be issued from this office on payment of Cost. Those who want the forms by post have to pay the cost of tender forms and postage charge of ₹ 50 by M. O. which is not refundable under any circumstances. Cheques, postage stamps etc. will not be accepted. The tender forms are not transferrable.

1% of EMD of the quoted amount a minimum ₹ 1,500 in the form of DD drawn in favour of the Superintendent, Govt. Technical High School, Vatakara should be attached. And Preliminary Agreement in Kerala Stamp Paper worth ₹ 200 will also be submitted along with tenders.

Price quoted should include all taxes and other charges specifically stated.

Govt. Technical High School,
Vatakara.

(Sd.)
Superintendent.